

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.2739/2017

(Arising out of impugned final judgment and order dated 23-05-2016 in CMWP No.54713/2011 passed by the High Court of Judicature at Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

GANGA SHARAN SHARMA & ORS.

Respondent(s)

Date : 05-03-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Ajay Kr. Pandey, Adv.

For Respondent(s) Mr. Abhinav Agrawal, AOR
Mr. Mohit Kumar Bansal, Adv.
Ms. Garima Prashad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Tag with Special Leave Petition (C) No.872 of 2017.

(POOJA ARORA)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER